OTO (1001/10)

## **Declaration of Assets and Liabilities**

DHARMEN	DRA, son/daughter/	wife of AJAY	KUMAR, VARMA
agedy service and presently working	holonging to	B. V.S	
-ive herein below the details			

Year.....

myself, my spouse and dependants\*:

**Details of movable assets** A.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	RYSPOUSEVI	Dependant-1 Name VIBHNUK	Dependant-2 Name	Dependant-3 Etc. Name SHURTE KUMPR
(i)	Cash	4000	1500	A TRHUCH.	266112	- n
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2000- SBI	1000 - UCO BANK			
(iii)	Bonds, Debentures and Shares in companies	-	_	-	<u>-</u>	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		7			-
(v)	Motor Vehicles (details of make, etc.)	<del>-</del>		_	-	
(vi)	Jewellery (give details of weight and value)		(50H) (50H) 1508m (31WER)			-
(vii)	Other assets, such as values of claims / interests	_				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**Details of Immovable assets** В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	<u>.</u>		-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-			-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	-		- 11	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	-			HELI
(v)	Others (such as interest in property)	-	-		- 194. j	- 2

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI	150,000
(4)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	——————————————————————————————————————	
	(b) dues to departments dealing with supply of water		1
	(c) dues to departments dealing with supply of electricity		

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(d) dues to departme dealing with telephon (e) dues to departme dealing with governm transport (including aircraft and helicopter (f) Other dues, if any	nts ent	
(b) (i) Income Tax includir surcharge [Also indicated the assessment year up which Income Tax Returbed. Give also Permane Account Number (PAN) (ii) Wealth Tax [Also	GBPPK6080L	
indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

## Personal Detail

GPF/CPF/PRAN No	). :-	
Gender	:-	110195365416 M (M/F)
Date of Birth	<b>:-</b>	12071992 (DD/MM/YYYY)
Class/Group	:-	
Cadre		(A/B/c)
		(Full Name e.g. B.A.SBihar Administrative Service,
Home District		B.S.S Bihar Secretariat Service etc.)
Home District		Figure 1 and

Place: PATMA

Date: 09-02 - 24

GHAZIPOR (U.P) I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Oharmendra

Name of Employee: ... DHARMENDRA

Designation: DEFICE ATTENDANT (GARONER)

Department: BIHAR LEGISLATIVE ASSEMBLY

(CARETAKER SECTION)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

Dharmendra